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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(CRL) 299/2024

LOKESH

..... Petitioner

Through: Ms. Tanya Agarwal, Mr. Nikhil
Srivastava, Ms. Renu, Mr. Prakash
Anand and Mr. Kamlesh Kr. Mishra,
Advocates

versus

STATE (G.N.C.T. OF DELHI)

..... Respondent

Through: Mr. Sanjay Lao, Standing Counsel
(CrI.) with Mr. Yasir Rauf Ansari,
ASC (CrI.), Ms. Priyam Agarwal, Mr.
Abhinav Arya and Mr. Ashish
Kaushik, Mr. Alok Sharma and Mr.
Vasu Agarwal, Advocates for State

CORAM:

HON'BLE MR. JUSTICE SURESH KUMAR KAIT

HON'BLE MR. JUSTICE GIRISH KATHPALIA

ORDER

16.02.2024

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1. The Hon'ble Division Bench has not assembled today.
2. Renotify on 13.03.2024.

BY ORDER

COURT MASTER

FEBRUARY 16, 2024/rk